

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 12/2020

07.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

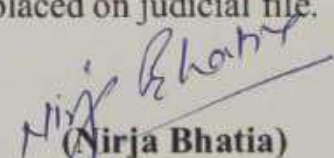
Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

IO submits that 05 charge-sheets are ready. However, he submits that the scanned copies of documents are not ready with him for e-filing of complete charge-sheets. He seeks more time and states that within one week he will file 10 charge-sheets alongwith complete set of documents. He further submits that e-link be made available to him. Reader is directed accordingly. Ahlmad to report after receiving the scanned charge-sheets.

Put up for report/scrutiny on 22.07.2020.

A copy of this order be sent to the computer branch for uploading on the official website.

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(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/07.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand etc.
CC/Regn. No. 22/2020

07.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

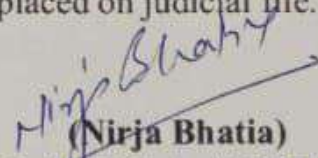
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Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/07.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand etc.
CC/Regn. No. 23/2020

07.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

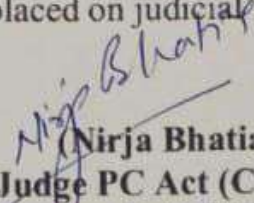
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Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/07.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 26/2020

07.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

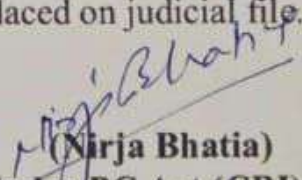
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Spl. Judge PC Act (CBI)-03,
RADDC, New Delhi/07.07.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Trilok Chand
CC/Regn. No. 35/2020

07.07.2020

Pr. (on screen): Sh. Praneet Sharma, Sr. PP for CBI alongwith IO/Insp.
N.C. Nawal.

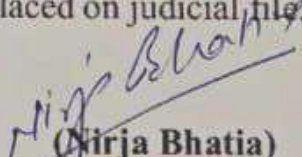
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